

3 MAY, 2000

RAJYA SABHA

accountability. To achieve these objectives, Defence procurement procedures are subjected to continuous examination/review through in-house arrangements within Ministry of Defence.

Displacement by the Sea Bird Project

3972. SHRI K. C. KONDAIAH : Will the MINISTER of DEFENCE be pleased to state :

(a) whether the State Government of Karnataka has sought the enhancement of central funds for rehabilitation and resettlement of persons displaced by the Sea Bird Project in Karnataka;

(b) if so, the amount of enhancement sought; and

(c) the steps, if any, taken by Government in this regard ?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) :

(a) Yes, Sir.

(b) Government of Karnataka have requested for a gross additional fund of Rs. 46.59 crores for rehabilitation of project displaced Families.

(c) The proposal for enhancement of rehabilitation package is under active consideration of the Government.

User trials of Trishul

3973. SHRI VED PRAKASH P. GOYAL : Will the MINISTER of DEFENCE be pleased to state :

(a) whether it is a fact that Navy's new warship INS Brahmaputra is waiting for its main weapon system "Trishul" and it has not been given to the Navy for user trials so far;

(b) if so, the response of Government thereon;

(c) by when the weapon is expected; and

(d) the reasons for the delay ?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) to (c) The Naval version of Trishul is undergoing various phases of trials. Sea trials are planned for middle of 2001.